GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA UNSTARRED QUESTION No. 718 TO BE ANSWERED ON 7th FEBRUARY, 2025

Objectives of Jan Aushadhi Kendra

†718. Shri Dilip Saikia:

Shri Lumba Ram:

Smt. Shobhanaben Mahendrasinh Baraiya:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the salient features and objectives of the Pradhan Mantri Jan Aushadhi Pariyojana;
- (b) the norms fixed for setting up Jan Aushadhi Kendra;
- (c) the types of diseases whose medicines have been covered under the Pradhan Mantri Jan Aushadhi Pariyojana along with the names of the medicines made available to the poor families of the country at affordable prices;
- (d) the increase in the number of Jan Aushadhi Kendra in the country including North-Eastern States and other aspirational districts during the last ten years, State/UT-wise;
- (e) whether the Government proposes to increase the number of Jan Aushadhi Kendras in future; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) to (c): The Government launched the scheme to make quality generic medicines available at affordable prices to all. Under the scheme, dedicated outlets known as Jan Aushadhi Kendras are opened across the country to provide medicines at rates that are about 50% to 80% cheaper than those of branded medicines. 2,047 medicines and 300 surgicals, medical consumables and devices are under the scheme product basket, covering all major therapeutic groups, such as cardiovascular, anti-cancers, anti-diabetic, anti-infectives, anti-allergic and gastro-intestinal medicines and nutraceuticals, and the list of the same is available on the website of the Pharmaceuticals and Medical Devices Bureau of India (https://janaushadhi.gov.in/productportfolio/ProductmrpList).

All Jan Aushadhi Kendra owners are eligible for incentive at the rate of 20% of the monthly purchases made by them, subject to a monthly ceiling of ₹20,000 and meeting certain conditions such as maintaining stock of specified medicines. In addition, a one-time incentive of ₹2 lakh is provided to outlets opened in the North-Eastern States, Himalayan areas, Island territories and aspirational districts or those opened by women entrepreneurs, ex-servicemen, divyangjan and members of the Scheduled Castes and Scheduled Tribes, as support towards furniture, computers, refrigerators and other fixtures.

Stringent measures as specified below are in place to ensure that the medicines supplied through Jan Aushadhi Kendras meet standards:

- (i) Medicines are procured only from suppliers certified for World Health Organization Good Manufacturing Practices (WHO-GMP).
- (ii) Each batch of drugs supplied under the scheme is tested at laboratories accredited by the National Accreditation Board for Testing and Calibration Laboratories (NABL) and only after passing quality tests, medicines are dispatched to Jan Aushadhi Kendras.
- (iii) Quality audit of the facilities of vendors is routinely done by the Pharmaceuticals and Medical Devices Bureau of India.

Any individual having D. Pharma. or B. Pharma. qualification either himself or any individual or organisation who has employed such a qualification as a pharmacist for obtaining drug licence from the State Licensing Authority concerned is eligible to open a Jan Aushadhi Kendra. Following are the requirements for applying to open such an outlet:

- (i) Minimum space of 120 square feet;
- (ii) Registration of the pharmacist with the State Pharmacy Council concerned; and
- (iii) Submission of suitable certificate/proof issued by the authority concerned, along with an undertaking, in respects of applicants belonging to the *divyangjan*, Scheduled Caste or Scheduled Tribe category.
- (d): Under the scheme, a total of 15,000 Jan Aushadhi Kendras have been opened till date, including 351 in the North Eastern States. State- and Union-territory-wise and financial-year-wise number of outlets opened is at Annex.
- (e) and (f): Government has decided to open 25,000 Jan Aushadhi Kendras by 31.3.2027.

Annex

Statement referred to in reply to part (d) of the LOK SABHA UNSTARRED Q. NO. 718 for answer on 7.2.2025, raised by Shri Dilip Saikia, Shri Lumba Ram, Smt. Shobhanaben Mahendrasinh Baraiya, regarding Objectives of Jan Aushadhi Kendra

The State- and Union-territory-wise and financial-year-wise number of Jan Aushadhi Kendras (JAKs) opened

Sl. No.	State / Union territory	FY 2014- 15	FY 2015- 16	FY 2016- 17	FY 2017- 18	FY 2018- 19	FY 2019- 20	FY 2020- 21	FY 2021- 22	FY 2022- 23	FY 2023- 24	FY 2024-25 (till 31.01.2025)	Total number of JAKs opened till 31.1.2025
1	Andaman and Nicobar	0	0	0	0	2	0	0	7	0	0	0	9
2	Andhra Pradesh	0	0	16	33	16	6	8	5	16	143	35	278
3	Arunachal Pradesh	0	0	12	9	0	6	0	0	1	2	4	34
4	Assam	0	0	10	13	17	16	11	15	23	21	44	170
5	Bihar	0	1	2	78	40	28	61	61	85	197	247	800
6	Chandigarh	0	0	1	0	1	1	1	0	2	3	1	11
7	Chhattisgarh	0	71	19	16	6	6	16	12	6	34	84	270
8	Delhi	0	4	4	22	34	63	149	81	14	60	58	492
9	Goa	0	0	0	0	8	0	1	1	1	3	1	15
10	Gujarat	0	2	55	110	102	59	63	41	17	154	154	757
11	Haryana	1	2	8	37	35	25	34	37	37	94	96	406
12	Himachal Pradesh	0	0	1	9	9	9	6	6	3	11	12	72
13	Jammu and Kashmir	3	0	4	8	20	36	5	38	95	72	35	317
14	Jharkhand	0	0	7	22	9	13	5	9	10	28	39	148
15	Karnataka	0	1	19	206	152	144	239	97	115	165	279	1,417
16	Kerala	0	3	127	125	112	94	225	246	19	50	524	1,525
17	Ladakh	0	0	0	0	0	1	0	0	0	0	0	2
18	Lakshadweep	0	0	0	0	0	0	0	0	0	1	0	1
19	Madhya Pradesh	0	1	15	29	61	52	42	23	37	110	172	542
20	Maharashtra	1	9	33	106	99	104	97	49	36	93	84	711

21	Manipur	0	0	0	28	0	0	1	3	3	11	10	56
22	Meghalaya	0	0	0	1	0	8	5	1	3	1	6	25
23	Mizoram	0	0	0	3	3	6	0	0	0	0	3	15
24	Nagaland	0	0	11	0	3	1	0	4	1	0	2	22
25	Odisha	1	0	3	31	63	66	74	88	55	114	178	682
26	Puducherry	0	0	0	11	3	2	0	3	1	6	7	33
27	Punjab	0	2	1	41	56	60	84	29	15	64	121	491
28	Rajasthan	0	1	8	30	21	16	16	29	16	138	206	481
29	Sikkim	0	0	0	2	0	0	1	0	1	3	5	12
30	Tamil Nadu	0	0	25	202	161	93	155	93	54	187	387	1,357
31	Telangana	0	1	10	33	26	14	26	22	19	21	27	199
32	Dadra and Nagar	0	0	0	7	5	6	12	5	0	2	2	39
	Haveli and Daman												
	and Diu												
33	Tripura	3	3	1	13	2	1	0	0	1	0	4	29
34	Uttar Pradesh	1	1	62	244	267	119	185	135	199	693	738	2,644
35	Uttarakhand	0	0	15	61	64	31	24	15	7	35	59	311
36	West Bengal	0	0	3	39	33	33	36	37	47	140	259	627
	Total		102	472	1,569	1,430	1,119	1,582	1,192	939	2,656	3,883	15,000
